

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SURINDER S. RATHI

IA 62750/2019, in Petition(s) for Special Leave to Appeal (C)
No(s). 10447/2019

MAMTA DEVI & ORS.

Petitioner(s)

VERSUS

THE RELIANCE GENERAL INSURANCE CO. LTD. & ANR.

Respondent(s)

IA No. 62750/2019 - EXEMPTION FROM FILING O.T.)

Date : 11-07-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Harsh Parashar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on both the Respondents but
no one has chosen to enter appearance on their behalf.

Viewed thus, the matter shall be processed for listing
before the Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar

PM